

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 84(ND)/2014

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
13.12.2017**

**NAME OF THE COMPANY: Rakesh Gupta Vs. M/s. Global Glass Tech. Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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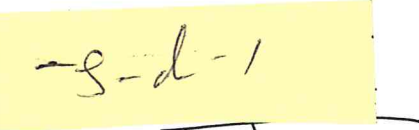
	For the Petitioner (s)	:	Ms. Shelley Khanna, Mr. Mohit O'John and Mr. S.K. Giri, Advocates	
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	For the Respondent (s)	:	Mr. R.S. Bhatia, PCS	
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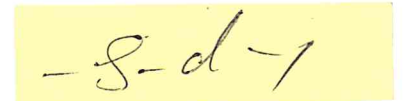
**ORDER**

Ld. Counsel for the Petitioner prays for adjournment.

At her request adjourned to 19<sup>th</sup> March, 2018.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**